

HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

ABSTRACT

PUBLIC SERVICES – T.J.M.S.S. – Chief Administrative Officers of District Courts (Category – 1) – Transfers and Postings – Ordered.

ROC.No. 1525/2022 - C.1.

Dt. 21-10-2022

NOTIFICATION No. 03/2022. C-1.

The High Court for the State of Telangana, in exercise of the powers conferred under Article 235 of the Constitution of India read with Rule 26 of the Telangana Judicial Ministerial and Subordinate Service Rules, 2018 and all other powers enabling thereto, is pleased to order the following **transfers and postings**: -

Sri M. Srihari, paper promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, III Addl. District & Sessions Court-cum-III Addl. MSJ, R.R. District at L.B. Nagar (post kept vacant) .

Sri P. Radhakrishna, paper promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, IX Addl. Chief Judge's Court, City Civil Court, Hyderabad (post kept vacant).

Sri N. Ramkoti, paper promotee from the Unit of the District Judge, Nalgonda, is transferred and posted as Chief Administrative Officer, Prl. District & Sessions Court, Hanumakonda (post kept vacant) .

- i) Sri M. Srihari, Sri P. Radhakrishna and Sri N. Ramkoti shall handover charge of their posts to the Senior Superintendent / immediate juniors of their courts immediately on receipt of these orders and take charge of their new post.
- ii) The District Judge, Nalgonda, is hereby directed to relieve the individuals forthwith on receipt of these orders to enable them to join in their new posts and report compliance.

The District Judge, Nalgonda is hereby directed not to entertain any application for leave from the individual concerned. The above individuals are also hereby informed that representation for retention in the present post or any change in the above postings will not be entertained.

The Unit Officers are further directed to send the joining reports of the individuals to this Registry.


REGISTRAR GENERAL,
FAC REGISTRAR (ADMN.).

To

1. The **Individuals (Through the District Judge, Nalgonda)**.
2. The Chief Judge, City Civil Court, Hyderabad.
2. The District Judge, Nalgonda, Hanumakonda and Ranga Reddy District.
4. The IX Additional Chief Judge, City Civil Court, Hyderabad.
5. The Pay and Accounts Officer, Hyderabad.
6. The District Treasury Officer, Nalgonda, Hanumakonda and Ranga Reddy District.

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